

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 298 OF 2014

APPEAL No. 86 of 2016 & IA No. 204 of 2016
APPEAL No. 87 OF 2016 & IA No. 205 OF 2016
APPEAL No. 89 OF 2016 & IA No. 217 OF 2016
APPEAL No. 105 OF 2016 & IA No. 253 OF 2016

Dated: 22nd November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

APPEAL NO. 298 OF 2014

Punjab State Power Corporation Ltd. Appellant(s)
Vs.
M/s. GNA Udyog Ltd. & Anr. Respondent(s)

APPEAL No. 86 of 2016 & IA No. 204 of 2016

Punjab State Power Corporation Ltd. ...Appellant(s)
Versus
M/s. S.S. Steel Industry & Anr. ...Respondent(s)

APPEAL No. 87 OF 2016 & IA No. 205 OF 2016

Punjab State Power Corporation Ltd. ...Appellant(s)
Versus
Amtek Railcar Industries Pvt. Ltd. & Anr. ...Respondent(s)

APPEAL No. 89 OF 2016 & IA No. 217 OF 2016

Punjab State Power Corporation Ltd. ...Appellant(s)
Vs.
Madhav Alloys Pvt. Ltd. & Anr. ...Respondent(s)

APPEAL No. 105 OF 2016 & IA No. 253 OF 2016

Punjab State Power Corporation Ltd. ...Appellant(s)
Vs.
Arora Iron & Steel Rolling Mills Pvt. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-2

ORDER

Learned counsel for Respondent No.1 is stated to be unwell.

List these matters on **14.12.2016.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson